

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS

BUDGET SESSION

THURSDAY, MARCH 22, 2012

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GOVERNMENT BUSINESS

1.	Questions.
2.	Voting on Demands for Grants.
3.	Shri. PAUL LYNGDOH, MLA to raise a discussion under Rule 50 of the Rules of Procedure and Conduct of Business on the proposal of the Cement Manufacturing Company Ltd. (CMCL) to acquire more land in Jaintia Hills.
4.	Dr. MUKUL SANGMA, Chief Minister in-charge Political to place a Statement relating to Starred Question No.28 replied on 13-03-2012.

Shillong:
The 21st March, 2012.

H. Myllemngap,
Secretary,
Meghalaya Legislative Assembly.